POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS

RADIX INDUSTRIES (INDIA) LIMITED

(Formerly Ragsan Petrochem Limited)

Regd. Office: Pedda Kandukuru Village, Yadagirigutta Mandal,
Aler Nalgonda District, Andhra Pradesh - 508286
Corporate Office: Plot No.21, Aswini Heights, Road No.7, Jubilee Hills, Hyderabad – 500033
Tel. No. (040) 64523706, **E Mail ID:** radixindustries@gmail.com

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Thursday, October 21, 2010, Corrigendum to PA on Friday, December 24, 2010 and closure of Open Offer to the Shareholders of RIIL.

1	**Name of the Target Company**	**Radix Industries (India) Limited**			
2	Name of the Acquirers, including PACs, if any	**Main Acquirers** Shri. Gokaraju Raghu Rama Raju Shri. Gokaraju Ganapathi Rama Prabhakara Raju **Person Acting in Concert (PAC)** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Bigshare Services (India) Pvt. Ltd			
5	Date of Opening of the Offer	Thursday, December 30,2010			
6	Date of Closure of the Offer	Tuesday, January 18, 2011			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
a	**Offer Price** Fully paid up Partly Paid Up	 Rs. 2/- No partly paid Shares		 Rs. 2/- N. A.	
b	Shareholding of Acquirers prior to Public Announcement (PA)	0 (0%)		0 (0%)	
c	Shares acquired after PA	0 (0%)		0 (0%)	
d	Shares being acquired through Share Purchase Agreement	18, 87,800 (53.21%)		18, 87,800 (53.21%)	
e	Shares acquired in the Open Offer	7,09,560 (20%)		7,04,300 (19.85%)	
f	Size of open Offer (No of Shares X Offer price)	Rs. 14,19,120/-		Rs. 14,08,600/-	
g	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL NA NA NA	
h	Post Offer Shareholding of Acquirers including PACs, if any Fully Paid	25, 97,360 (73.21%)		25,92,100 (73.06%)	
I	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer @**	**Pre Offer**	**Post Offer @**
	Fully paid Shares	16,60,000 (46.79%	9,50,440 (26.79%)	16,60,000 (46.79%)	9,55,700 (26.94)
8.	Date of despatch of consideration and delay if any.	Tuesday, January 25, 2011. No delay. No interest is due and payable			
9	Position of Escrow Account	The amount deposited in Escrow Account alongwith accrued Interest held as such with lien in favor of Manager to the Offer and will be released shortly.			
10	Status of Investor complaints	No investor complaints			

The Acquirers accept full responsibility for the information contained in this Public Announcement

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

on behalf of the Acquirers
Shri. Gokaraju Raghu Rama Raju & Shri. Gokaraju Ganapathi Rama Prabhakara Raju

Place : Mumbai
Date : January 27, 2011